

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:440

ANSWERED ON:02.09.2011

REHABILITATION OF SEX WORKERS

Saroj Smt. Sushila;Yadav Shri Arun Subhashchandra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the scheme being implemented by the Government for prevention of trafficking and for rescue, rehabilitation and reintegration of the victims of commercial sexual exploitation in the country;
- (b) whether the said scheme addresses the issue of rehabilitation of sex workers in the country;
- (c) if so, the number of sex workers rehabilitated thereunder indicating the estimated number of sex workers in the country, State/UT-wise;
- (d) if not, whether the Hon'ble Supreme Court has asked the Government to prepare scheme for rehabilitation of sex workers and appointed a panel to recommend rehabilitation measures for them;
- (e) if so, the details thereof; and
- (f) the present status of the Immoral Traffic (Prevention) Amendment Bill, 2006?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

- (a) to (f): A Statement is laid on the Table of the House.